## HIGH COURT OF CHHATTISGARH: BILASPUR

## **ORDER**

No. <u>101/Confdl.</u>/2014 II-2-90/2001 (Pt.-III) Bilaspur, dated the 14/02/2014

Ku. Sanghratna Bhatpahari, Member of Higher Judicial Service and presently posted as I Additional District & Sessions Judge, Korba is transferred and appointed as Additional Registrar (Classification), in the Establishment of the High Court of Chhattisgarh, Bilaspur from the date she assumes charge of her office.

BY ORDER OF THE HIGH COURT

Sd/-(ASHOK PANDA) REGISTRAR GENERAL

No. <u>102/Confdl./</u>2014 II-2-90/2001 (Pt.-III) Bilaspur, dated the 14/02/2014

## Copy forwarded to: -

- 1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sd/-T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15. Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 16. Director/Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

Contd./-

- 18. Ku. Sanghratna Bhatpahari, I Additional District & Sessions Judge, Korba for information and compliance. She is directed to hand over and take over charge of her new place of posting within 07 days from the date of this order. She is further directed that if she is in occupation of Government accommodation, she should vacate the same within 15 days from the date of receipt of this order under intimation to this Registry.
- 19. District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa for information.
- 20. Shri Prabhat Kumar Shastri, Legal Advisor to Governor, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- 21. Additional Registrar (Judicial/ Administration/ D.E. & E./M), High Court of Chhattisgarh, Bilaspur for information.
- 22. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- 23. Deputy Registrar (Writ & Copying/ Central Filing, S.W., Checker & D.D.O./ Criminal/ Civil/ Works/ Vigilance/ District Establishment), High Court of Chhattisgarh, Bilaspur for information.
- 24. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 25. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 26. Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
- 27. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 28. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 29. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sd/-(ASHOK PANDA) REGISTRAR GENERAL